

93

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.1020/96

Date of Order: 3.10.96

BETWEEN :

C.Suresh

.. Applicant.

AND

1. The General Manager,  
S.C.Rly., Rail Nilayam,  
Secunderabad.

2. The Dy. Chief Mechanical Engineer,  
Carriage Repair Shop,  
Settipalli Post, Tirupathi.

.. Respondents.

Counsel for the Applicant

.. Mr.K.Sudhakar Reddy

Counsel for the Respondents

.. Mr.C.V.Malla Reddy

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

J U D G E M E N T

{ Order as per Hon'ble Shri R.Rangarajan, Member (Admn.) }

Heard Mr.K.Sudhakar Reddy, learned counsel for the applicant and Mr.C.V.Malla Reddy, learned standing counsel for the respondents.

2. The applicant in this OA is the grand-son of one Smt. V.Padmavathamma whose land to the extent of 97 cents was acquired in award Nos. 4/83 and 5/83 dated 9.9.83 and 13.10.83 for establishment of Carriage Repair Shop at Tirupathi. The details are enclosed as A-2 to the OA.

3. This OA is filed praying for a direction to the respondents to appoint him being the family member of

✓

.. 2 ..

Smt. Padmavathamma against the land losers quota.

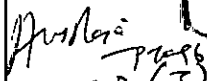
4. The applicant has not submitted any representation. He should submit a representation in this connection to R-2., who should dispose of the representation in accordance with the rules expeditiously.

5. The OA is ordered accordingly at the admission stage itself. No costs.

  
( R. RANGARAJAN )  
Member (Adm.)

Dated: 3rd October, 1996

(Dictated in Open Court)

  
Dy. Registrar (3)

sd

(24)  
: 3 :

Copy to:-

1. The General Manager, S.C.Railway, RailNilayam, Secunderabad.
2. The Dy. Chief Mechanical Engineer, Carriage Repair Shop, Settipalli Post, Tirupathi.
3. One copy to Sri. K.Sudhakar Reddy, advocate, CAT, Hyd.
4. One copy to Sri. C.V.Malla Reddy, SC for Rlys, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

Rsm/-

Typed By  
Compared by

Checked By  
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 3/10/96

ORDER/JUDGEMENT

R.A./C.P./M.A. NO.

O.A. NO.

in

1020796

ADMITTED AND INTERIM DIRECTIONS ISSUED  
ALLOWED

~~DISPOSED OF WITH DIRECTIONS~~  
DISMISSED

DISMISSED AS WITHDRAWN

~~ORDERED/REJECTED~~

~~NO ORDER AS TO COSTS.~~

YLKR

II COURT

No Spare Copy.

